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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): I beg to lay on the Table: -

(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT-4743/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT-4744/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No.LT-4745/15/11)

(7) A copy each of the Memorandum of Understanding (Hindi and English versions) between the National Small Industries Corporation Limited and the Ministry of Micro, Small and Medium Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4746/15/11)

(8) A copy of the Coir Industry (Registration) Amendment Rules, 2011 (Hindi and English versions) published in the Notification No. S.O. 1252(E) in Gazette of India dated the 1st June, 2011 under sub-section (4) of Section 26 of the Coir Industry Act, 1953.

(Placed in Library, See No.LT-4747/15/11)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table: -

(3) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Bharat Bhari Udyog Nigam Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2011-2012.

- (ii) Memorandum of Understanding between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4749/15/11)

- (iii) Memorandum of Understanding between the Hindustan Newsprint Limited (Subsidiary) and the Hindustan Paper Corporation Limited (Holding Company) for the year 2011-2012.

(Placed in Library, See No.LT-4750/15/11)

- (iv) Memorandum of Understanding between the Hindustan Salts Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4751/15/11)

- (v) Memorandum of Understanding between the Heavy Engineering Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4752/15/11)

- (vi) Memorandum of Understanding between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4753/15/11)

- (vii) Memorandum of Understanding between the NEPA Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4754/15/11)

- (viii) Memorandum of Understanding between the Hindustan Photo Films Manufacturing Company Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4755/15/11)

- (ix) Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4756/15/11)

- (x) Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4757/15/11)

- (xi) Memorandum of Understanding between the Hindustan Cables Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4758/15/11)

- (xii) Memorandum of Understanding between the Andrew Yule and Company Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4759/15/11)

- (xiii) Memorandum of Understanding between the Engineering Projects (India) Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2011-2012.

(Placed in Library, See No.LT-4760/15/11)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 2009-2010.

(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT-4761/15/11)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): I beg to lay on the Table: -

- (1) A copy of the Mahatma Gandhi National Rural Employment Guarantee Audit of Schemes Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 495(E) in Gazette of India dated the 30th June, 2011 under sub-section (1) of Section 33 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

(Placed in Library, See No.LT-4762/15/11)

- (2) A copy of the S.O. 1484(E) (Hindi and English versions) published in Gazette of India dated 30th June, 2011, making certain amendments in the Schedule I to the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 under sub-section (1) of Section 29 of the said Act.

(Placed in Library, See No.LT-4763/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Hindustan Antibiotics Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4764/15/11)

(ii) Memorandum of Understanding between the Bengal Chemicals and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4765/15/11)

- (iii) Memorandum of Understanding between the Karnataka Antibiotics and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4766/15/11)

- (iv) Memorandum of Understanding between the Indian Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4767/15/11)

- (v) Memorandum of Understanding between the Rajasthan Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4768/15/11)

- (vi) Memorandum of Understanding between the Brahmaputra Valley Fertilizer Corporation Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4769/15/11)

- (vii) Memorandum of Understanding between the Rashtriya Chemicals and Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4770/15/11)

- (viii) Memorandum of Understanding between the Fertilisers and Chemicals Travancore Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4771/15/11)

- (ix) Memorandum of Understanding between the FCI Aravali Gypsum and Minerals India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4772/15/11)

- (x) Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4773/15/11)

- (xi) Memorandum of Understanding between the Projects and Development India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4774/15/11)

- (xii) Memorandum of Understanding between the Madras Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2011-2012.

(Placed in Library, See No.LT-4775/15/11)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) S.O. 28(E) published in Gazette of India dated the 7th January, 2011, regarding order indicating the supplies of Urea to be made by domestic manufacturers of Urea to States and Union Territories during Kharif-2011.
- (ii) S.O. 2838(E) published in Gazette of India dated the 24th November, 2010, regarding order indicating the supplies of Urea to be made by domestic manufacturers of Urea to States and Union Territories during Kharif-2010.

(Placed in Library, See No.LT-4776/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2011-2012.

(Placed in Library, See No.LT-4777/15/11)

- (ii) Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2011-2012.

(Placed in Library, See No.LT-4778/15/11)

- (iii) Memorandum of Understanding between the Konkan Railway Corporation Limited and the Ministry of Railways for the year 2011-2012.

(Placed in Library, See No.LT-4779/15/11)

- (iv) Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2011-2012.

(Placed in Library, See No.LT-4780/15/11)

(2) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories in the Railways for the year ending 31st March, 2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT-4781/15/11)

(4) A copy of the Railway Red Tariff (Amendment) Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 384(E) in Gazette of India dated the 12th May, 2011 under Section 199 of the Railway Act, 1989.

(Placed in Library, See No.LT-4782/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT-4783/15/11)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2007-2008.

(ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT-4784/15/11)

(b) (i) Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT-4785/15/11)

(c) (i) Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2009-2010.

(ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT-4786/15/11)

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Indian Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2011-2012.

(Placed in Library, See No.LT-4787/15/11)

(ii) Memorandum of Understanding between the Hindustan Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2011-2012.

(Placed in Library, See No.LT-4788/15/11)

(iii) Memorandum of Understanding between the Bharat Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2011-2012.

(Placed in Library, See No.LT-4789/15/11)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2009-2010.

(Placed in Library, See No.LT-4790/15/11)

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 31 of the Oil Industry (Development) Act, 1974:-

(i) The Oil Industry Development Board Employees' (Pension)(Amendment) Rules, 2011 published in Notification No. G.S.R. 214(E) in Gazette of India dated the 15th March, 2011.

(ii) The Oil Industry Development Board Employees (Death-cum-Retirement) Gratuity (Amendment) Rules, 2011 published in Notification No. G.S.R. 220(E) in Gazette of India dated the 17th March, 2011.

(iii) The Oil Industry Development Board Employees' (General Conditions of Service) (Amendment) Rules, 2010 published in Notification No. G.S.R. 792(E) in Gazette of India dated the 30th September, 2010.

(Placed in Library, See No.LT-4791/15/11)

(8) A copy of the Appellate Authority (Allowances payable to, and other terms and conditions of service of Chairperson and members and the manner of meeting expenditure of the Authority) Amendment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 477(E) in Gazette of India dated the 24th June, 2011 under Section 30B of the Chartered Accountants Act, 1949.

(Placed in Library, See No.LT-4792/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Minorities, New Delhi, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Minorities, New Delhi, for the year 2006-2007.

(iii) A copy of the Action Taken Memorandum (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Minorities, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT-4793/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT-4794/15/11)

(5) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the National Projects Construction Corporation Limited and the Ministry of Water Resources for the year 2011-2012.

(Placed in Library, See No.LT-4795/15/11)

(ii) Memorandum of Understanding between the WAPCOS Limited and the Ministry of Water Resources for the year 2011-2012.

(Placed in Library, See No.LT-4796/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Development Board, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Technology Development Board, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT-4797/15/11)
